

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

No. NGT(PB)/07/Admn./2014 / 1) 44

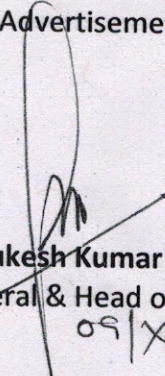
October 09, 2017

NOTICE

Subject: Recruitment Process for appointment of Peon/Orderly/Court Attendant(Post code:05) in the National Green Tribunal-Advertisement No. NGT(PB)/07/Advt./2014 dated 23.11.2014.

In continuation to earlier notice No. NGT(PB)/07/63/Admin/2014/1186 dated 23.11.2016, it is hereby informed that in view of controlling Ministry(Ministry of Environment, Forests & Climate Change)'s advisory dated 02.12.2014 to withdraw the aforesaid advertisement dated 23.11.2014, with the approval of Competent Authority, Table "B"(Post Code: 05 of Peon/orderly/Court Attendant) in Advertisement dated 23.11.2014 has been withdrawn.

2. The above information is for all concerned candidates who have submitted applications for appointment as Peon/Orderly/Court Attendant in pursuant to Advertisement No. NGT(PB)/07/Advt./2014 dated 23.11.2014.


(Mukesh Kumar Gupta)
Registrar General & Head of Office

Copy to:-

1. The Joint Secretary, Policy & Law Division, Ministry of Environment, Forests & Climate Change, Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi - 110 003.
2. DR-cum-PPS to Hon'ble Chairperson
3. PA to Ld. Registrar General
4. Ld. Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata (for information)
5. Ld. Deputy Registrar, NGT(PB)
6. Incharge, Computer Section of NGT(for uploading this notice on the website of NGT)
7. DCA/DDO, NGT(PB)
8. All Section Incharge, NGT(PB)
9. Consultant (Admn.)
10. Guard File
11. Files Concerned

Received in R&F 21/11/2017 2:10 pm